सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Jun/202627/5 **DATED:** 19/06/2026

Please Note

I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in

II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.

III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Jun/202627/5 dated 19/06/2026 of Norms Committee - II for the year 2026-27 was held on 19/06/2026 under the Chairmanship of CHANDRA MISHRA,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

SI.No.	Name and Designation of Representatives	Department
1	SHRI ASHISH KUMAR,TECHNICAL CONSULTANT	DPIIT
2	SHRI V.C. AGARWAL, CONSULTANT	TECHNICAL CONSULTANT, DGFT

Signature Not Verified
Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantksingh75@gov.in
Location: DGFT(HQ)

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	(TEC-3)	
3	SHRI RAJ KUMAR, JOINT DIRECTOR IN-CHARGE, TRADE AND TAXATION DEVISION	TECHNICAL CONSULTANT, DGFT
IN ATTENDANCE:		
1	SHRI YASHWANT KUMAR SINGH , Dy. DGFT	DGFT
2	SHRI SANDEEP KUMAR, FTDO	DGFT

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Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM REVIW00000996AM24
RA File Number	052304000150 AM21
Licence No and Date	0510415010/26/08/2020

Norms Committee Decision:

The Committee examined the case as per the agenda and observed that the firm has submitted a Redemption Certificate issued by RA DELHI vide letter dated 20.12.2024. The Committee decided to seek clarification from the RA regarding the closure of the Advance Authorisation and deferred the case for further examination and comments.

The case stands deferred.

Case No.	2 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	STERLITE ELECTRIC LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00059819AM21
RA File Number	03AA04015765 AM21
Licence No and Date	0311000710/11/01/2021

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to ratify the norms as under:

Export Product 2: **Add Length 1256 km.** , Export Product 2: **Add Weight 435.89 MT**

Export Product 3: **Weight 10507 MT**

Import Item 1 to 3: **1.02 kg./kg.** content in **Export Product 1**.

Import Item 4 & 5: **1.01 kg./kg**. content in **Export Product 2**.

Import Item 6 & 7: **1.01 kg./kg.** content in **Export Product 3**.

Note: Import 1 to 3 will be imported in primary form.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with

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other usual conditions of the FTP and HBP.

Case No.	3 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM REVIW00001108AM26
RA File Number	07AX04000202 AM22
Licence No and Date	0711002885/17/01/2022
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	4 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM REVIW00001109AM26
RA File Number	07AX04000372 AM23
Licence No and Date	0711004306/15/06/2022
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	5 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred

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Party Name	STERLITE ELECTRIC LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004395AM24
RA File Number	03AX04000325 AM24
Licence No and Date	0311025343/12/07/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	6 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	GLOBAL SEAMLESS TUBES & PIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM REVIW00000998AM26
RA File Number	02AX04000593 AM24
Licence No and Date	0211005703/09/01/2024
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	7 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	CAPITAL DYEING AND KNITTING MILL
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00008656AM24
RA File Number	05AX04003677 AM24
Licence No and Date	0511024059/20/02/2024
Norms Committee Decision:	

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The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	8 / NC/2/MEET/Jun/202627/5
Case Status	Case Rejected
Party Name	ATLAS TRANSFORMERS INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000638AM25
RA File Number	34AX04001003 AM24
Licence No and Date	3411004907/09/05/2024

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the firm had failed to furnish the requisite reply to the deficiency letters issued on 25.07.2024 and 21.04.2026. Accordingly, the Committee decided to reject the case.

The case stands **rejected.**

Case No.	9 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00001136AM25
RA File Number	03AX04005954 AM24
Licence No and Date	0311034396/05/06/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to ratifythe norms as under:

As per the decision taken in the NC-2 meeting held on 18.03.2024 in similar cases pertaining to the same applicant, the approved norms permit a maximum wastage of 1% for electronic component items. All other items, where the unit of measurement is “Numbers,” are to be considered on a net-to-net basis with zero

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(0%) wastage, subject to the accountability clause.

Import Item: **1, 18 to 22, 27 to 33: Net to Net as per GN4.**

Import Item: **2 to 17, 23 to 26: 1% wastage**

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	10 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM REVIW00001115AM26
RA File Number	07AX04000516 AM25
Licence No and Date	0711011735/05/07/2024

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	11 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	FINE LEAD TECHNOLOGY
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM REVIW00000703AM27
RA File Number	04AX04000014 AM25
Licence No and Date	0411007758/09/07/2024

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

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The case stands deferred.

Case No.	12 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	OSWAL CABLES LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM REVIW00005971AM26
RA File Number	13AX04000138 AM25
Licence No and Date	1311003226/07/08/2024
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	13 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00002784AM25
RA File Number	03AX04002644 AM25
Licence No and Date	0311036796/02/09/2024
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	14 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred

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Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00002786AM25
RA File Number	03AX04002618 AM25
Licence No and Date	0311036798/02/09/2024

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	15 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	WARTSILA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM REVIW00004449AM26
RA File Number	03AX04003539 AM25
Licence No and Date	0311038032/17/10/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to modify the norms as under:

The firm has requested for amendment of the earlier NC decision dated 01.08.2025, wherein items against Export Product Nos. 9, 13–17, and 19–27 were deleted at its request. The firm has now stated that some of these items were imported under Advance Authorisation (AA) and has provided the details.

Accordingly, imported items under AA against **Export Product Nos. 9, 13 to 17, and 19 to 27** may be allowed on a **net-to-net basis as per GN-4.**

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	16 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	MAURIA UDYOG LTD

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Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM REVIW00000724AM27
RA File Number	05AX04002969 AM25
Licence No and Date	0511029472/09/12/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to ratify the norms as under:

Import item 1 to 4: **Net to net as per GN4**

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	17 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	METACOOL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM REVIW00000792AM27
RA File Number	05AX04003004 AM25
Licence No and Date	0511029553/10/12/2024

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	18 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	SUCHI SEMICON PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00006629AM25
RA File Number	52AX04000407 AM25
Licence No and Date	5211012352/10/03/2025

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Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.

Case No.	19 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00006686AM25
RA File Number	34AX04001075 AM25
Licence No and Date	3411006202/13/03/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	20 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00006768AM25
RA File Number	52AX04000415 AM25
Licence No and Date	5211012526/20/03/2025
Norms Committee Decision: The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to ratify the norms on repeat basis for a similar case (A.A. No. 5211012702/01/04/2025) in the meeting no. NC/ 2/ MEET/ Jan/ 202526/ 15 dated 20/01/2026, as under: Import item 1- Net content in Export Product +1% wastage or as applied whichever is lower	

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Import item 2 & 3 - 90090 nos. each as applied as per GN4.

Import item 4 - 90000 sets consisting 2 long & 2 short arms each as per GN4.

Import item 5 & 6 – Net +0.5% wastage or as applied whichever is lower

Import item 7, 8 & 10 to 12 - As applied .Value restricted up to 2% of fob value.

Import item 9- 90000 nos. as per GN4.

Note:

I. Export Product will contain 72 imported cells per module.
II. Specification of imported cells will be same as used in Export Product.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	21 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00006920AM25
RA File Number	04AX04001276 AM25
Licence No and Date	0411009383/27/03/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	22 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	MLTC TUBES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00006941AM25
RA File Number	08AX04002181 AM25

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Licence No and Date	0811014566/28/03/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	23 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000137AM26
RA File Number	04AX04000013 AM26
Licence No and Date	0411009451/08/04/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	24 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	AEQUS COOKWARE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000128AM26
RA File Number	07AX04000033 AM26
Licence No and Date	0711014133/08/04/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Case No.	25 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	NICCO CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000232AM26
RA File Number	02AX04000024 AM26
Licence No and Date	0211008523/15/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	26 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000258AM26
RA File Number	04AX04000029 AM26
Licence No and Date	0411009471/16/04/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	27 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	KOTHARI METSOL PRIVATE LIMITED

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

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Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000303AM26
RA File Number	31AX04000010 AM26
Licence No and Date	3111004672/17/04/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to ratify the norms, as under:

Import item: **1584 MT including 1% wastage.**

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	28 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000365AM26
RA File Number	07AX04000093 AM26
Licence No and Date	0711014232/21/04/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	29 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000452AM26
RA File Number	03AX04000343 AM26
Licence No and Date	0311043290/25/04/2025

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.

Case No.	30 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	PARAMOUNT COMMUNICATIONS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000467AM26
RA File Number	05AX04000232 AM26
Licence No and Date	0511032149/25/04/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	31 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000480AM26
RA File Number	03AX04000299 AM26
Licence No and Date	0311043305/25/04/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Signature Not Verified

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Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
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Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Case No.	32 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000681AM26
RA File Number	34AX04000068 AM26
Licence No and Date	3411006415/08/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	33 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	SKP MERCHANTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000773AM26
RA File Number	02AX04000111 AM26
Licence No and Date	0211008680/13/05/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	34 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LIMITED

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

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Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000837AM26
RA File Number	05AX04000493 AM26
Licence No and Date	0511032624/15/05/2025
Norms Committee Decision:	

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	35 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	STERLITE ELECTRIC LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00000845AM26
RA File Number	03AX04000695 AM26
Licence No and Date	0311043892/16/05/2025
Norms Committee Decision:	

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	36 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	RATNAMANI METALS AND TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00001568AM26
RA File Number	08AX04000480 AM26
Licence No and Date	0811015328/19/06/2025
Norms Committee Decision:	

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	37 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	EMIRATES ALUMINIUM CONCEPTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00001700AM26
RA File Number	56AX04000144 AM26
Licence No and Date	5611003985/25/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	38 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	REAL ENGINEERING
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM REVIW00000384AM27
RA File Number	24AX04000162 AM26
Licence No and Date	2411004740/22/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Signature Not Verified

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Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
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Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Case No.	39 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	NICCO CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003739AM26
RA File Number	02AX04000504 AM26
Licence No and Date	0211009687/14/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	40 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	NICCO CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003764AM26
RA File Number	02AX04000540 AM26
Licence No and Date	0211009695/15/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	41 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026

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Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

HQ File Number	HQRNORM APPLY 00003746AM26
RA File Number	03AX04003529 AM26
Licence No and Date	0311048191/15/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	42 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	PARUTHI ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003748AM26
RA File Number	05AX04002271 AM26
Licence No and Date	0511035771/15/10/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	43 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003757AM26
RA File Number	03AX04003026 AM26
Licence No and Date	0311048221/15/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the

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Date: 13-Jul-2026 11:08:52
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Location: DGFT(HQ)

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requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	44 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003760AM26
RA File Number	05AX04002311 AM26
Licence No and Date	0511035781/15/10/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to ratify the norms as under:

On the basis of study group report, proposal is recommended as follows:

Export Product: Add "Coating thickness **450 micron** & coating area **191828 sq. mtr.** for FBE & Coating thickness **950 micron** & coating area **47313 sq. mtr. for DFBE.**

Import item 1: Description & quantity as per **Sl. No. 1 of SION C 593**

Import item 2: Welding Wire **4 kg. /MT of pipes**

Import item 3: Welding Flux

Import item 4: X Ray Film

Import item 5: CO2 Wire

Import item 6: Steel Shots/Grits

Import item 7: Relevant Epoxy Power: **147.6 MT**

Import item 8: Relevant ARO epoxy powder: **76.9 MT**

Import items 3 to 6: As applied, Combined cif value of all items to be restricted upto 1.2% of fob value.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Signature Not Verified

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Date: 13-Jul-2026 11:08:52
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Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Case No.	45 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	INDUSTRIAL METAL POWDERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003765AM26
RA File Number	31AX04000312 AM26
Licence No and Date	3111005365/15/10/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	46 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	PLANETFIRST GREEN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003809AM26
RA File Number	52AX04000224 AM26
Licence No and Date	5211017599/17/10/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority and as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023, the committee decided to ratify the norms as under:

SL NO	EXPORT ITEM	QUANTITY	ITEM OF IMPORT	QUANTITY TO BE ALLOWED
1	PURE LEAD INGOTS LEAD CONTENT? 99.97% PURITY	500000.00 KGS	LEAD SCRAP RAILS AS PER ISRI (LEAD CONTENT 66.78%)	**1.06 KG/KG** ON THE NET CONTENT OF THE LEAD IN THE EXPORT PRODUCT.

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Note: Import of Lead Scrap shall be with the following conditions: -

I. The calculation of the total net content of Lead in the lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots) shall include Lead in any form i.e. Lead, Lead oxide & Lead Sulphate, as per Certificate of Analysis (CoA) of Customs Authorized Laboratory. CoA shall have Authorisation Number and size of lot of imported consignment.

II. Wastage/Quantity of import will be adjusted on recovery of other content of scrap like Al, Cu, Steel & PVC etc.

III. Import of scrap shall be subject to clearance/approval as per MoEF & CC /CPCB/SPCB guidelines.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	47 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	PLANETFIRST GREEN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003814AM26
RA File Number	52AX04000213 AM26
Licence No and Date	5211017606/17/10/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority and as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023, the committee decided to ratify the norms as under:

SL NO	EXPORT ITEM	QUANTITY	ITEM OF IMPORT	QUANTITY TO BE ALLOWED
1	PURE LEAD INGOTS LEAD CONTENT? 99.97% PURITY	500000.00 KGS	LEAD BATTERY SCRAP AS PER ISRI RAINS (LEAD CONTENT 53.20%)	**1.06 KG/KG** ON THE NET CONTENT OF THE LEAD IN THE EXPORT PRODUCT.

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Note: Import of Lead Scrap shall be with the following conditions: -

I. The calculation of the total net content of Lead in the lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots) shall include Lead in any form i.e. Lead, Lead oxide & Lead Sulphate, as per Certificate of Analysis (CoA) of Customs Authorized Laboratory. CoA shall have Authorisation Number and size of lot of imported consignment.

II. Wastage/Quantity of import will be adjusted on recovery of other content of scrap like Al, Cu, Steel & PVC etc.

III. Import of scrap shall be subject to clearance/approval as per MoEF & CC /CPCB/SPCB guidelines.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	48 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	TEAMTECH FORMWORK SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003819AM26
RA File Number	09AX04000746 AM26
Licence No and Date	0911010721/17/10/2025
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	49 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	GRAVITA INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003838AM26
RA File Number	13AX04000228 AM26
Licence No and Date	1311004292/21/10/2025
Norms Committee Decision:	

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority and as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023, the committee decided to ratify the norms as under:

Item of export: Lead Ingots

Item of Import: Lead Scrap Rains/Rails/ Rents

Wastage allowed: **6% only**

Accordingly, for the subject case, it is recommended that **5088 MT of LEAD SCRAP ISRI CODE RAILS LEAD BATTERY PLATES** may be permitted for import against the export of **4800 MT of REFINED LEAD INGOTs** (Minimum Lead content 99.97%).

Note: Import of Lead Scrap shall be with the following conditions: -

I. The calculation of the total net content of Lead in the lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots) shall include Lead in any form i.e. Lead, Lead oxide & Lead Sulphate, as per Certificate of Analysis (CoA) of Customs Authorized Laboratory. CoA shall have Authorisation Number and size of lot of imported consignment.
II. Wastage/Quantity of import will be adjusted on recovery of other content of scrap like Al, Cu, Steel & PVC etc.
III. Import of scrap shall be subject to clearance/approval as per MoEF & CC /CPCB/SPCB guidelines.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	50 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003840AM26
RA File Number	34AX04000616 AM26
Licence No and Date	3411007121/21/10/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to ratify the norms as under:

Export Product: Electrolytic Cu cathode (99.99 % pure): **599.18MT.**

Import Item: Cu anode (99.7% pure): **604 MT including 0.5% wastage**

Signature Not Verified
Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	51 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	KDDL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003881AM26
RA File Number	07AX04001249 AM26
Licence No and Date	0711015967/22/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	52 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	ELOGIC ENGINEERING SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003893AM26
RA File Number	09AX04000747 AM26
Licence No and Date	0911010743/23/10/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Case No.	53 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003891AM26
RA File Number	03AX04003748 AM26
Licence No and Date	0311048432/23/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	54 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	GRAVITA INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003947AM26
RA File Number	13AX04000253 AM26
Licence No and Date	1311004306/28/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	55 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003948AM26
RA File Number	05AX04002650 AM26

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Licence No and Date	0511035962/28/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	56 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003952AM26
RA File Number	05AX04002647 AM26
Licence No and Date	0511035964/28/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	57 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003953AM26
RA File Number	05AX04002578 AM26
Licence No and Date	0511035967/28/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Case No.	58 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003961AM26
RA File Number	03AX04003812 AM26
Licence No and Date	0311048531/29/10/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	59 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003982AM26
RA File Number	03AX04003815 AM26
Licence No and Date	0311048569/30/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	60 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	ELOGIC ENGINEERING SERVICES PRIVATE LIMITED

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003972AM26
RA File Number	09AX04000767 AM26
Licence No and Date	0911010775/30/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	61 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	ELOGIC ENGINEERING SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003973AM26
RA File Number	09AX04000774 AM26
Licence No and Date	0911010777/30/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	62 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	ELOGIC ENGINEERING SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003974AM26
RA File Number	09AX04000769 AM26
Licence No and Date	0911010778/30/10/2025
Norms Committee Decision:	

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	63 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003979AM26
RA File Number	03AX04003795 AM26
Licence No and Date	0311048567/30/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	64 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003980AM26
RA File Number	03AX04003827 AM26
Licence No and Date	0311048568/30/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Case No.	65 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003995AM26
RA File Number	07AX04001382 AM26
Licence No and Date	0711016061/30/10/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	66 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	NICCO CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00003998AM26
RA File Number	02AX04000579 AM26
Licence No and Date	0211009792/31/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	67 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	STARWELL PROPERTIES PRIVATE LIMITED

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004022AM26
RA File Number	02AX04000568 AM26
Licence No and Date	0211009798/31/10/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority and as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023, the committee decided to ratify the norms as under:

Item of export: Lead Ingots

Item of Import: Re-melted Lead Ingots

Wastage allowed: **2% only**

Accordingly, for the subject case, it is recommended that **612 MT of RE-MELTED LEAD INGOTS** may be permitted for import against the export of **600 MT of REFINED LEAD INGOTS** (Purity 99.97%).

Note: Import of Lead Scrap shall be with the following conditions: -

I. The calculation of the total net content of Lead in Re-melted Lead Ingots should be as as per Certificate of Analysis (CoA) of Customs Authorized Laboratory. CoA shall have Authorisation Number and size of lot of imported consignment.
II. Wastage/Quantity of import will be adjusted on recovery of other content of scrap like Al, Cu, Steel & PVC etc.
III. Import of scrap shall be subject to clearance/approval as per MoEF & CC /CPCB/SPCB guidelines.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	68 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004046AM26
RA File Number	04AX04000811 AM26
Licence No and Date	0411010684/04/11/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

and comment of technical authority. The case stands deferred.

Case No.	69 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	COLORSHINE COATED PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004098AM26
RA File Number	03AX04003852 AM26
Licence No and Date	0311048736/06/11/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	70 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	JAI BALAJI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004108AM26
RA File Number	02AX04000593 AM26
Licence No and Date	0211009828/06/11/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Case No.	71 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004123AM26
RA File Number	03AX04003799 AM26
Licence No and Date	0311048768/07/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	72 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	CASA CANS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004145AM26
RA File Number	08AX04001225 AM26
Licence No and Date	0811016591/07/11/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	73 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	ERIEZ MAGNETICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004130AM26
RA File Number	04AX04000833 AM26
Licence No and	0411010705/07/11/2025

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Date	
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	74 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004124AM26
RA File Number	03AX04003800 AM26
Licence No and Date	0311048769/07/11/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	75 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004122AM26
RA File Number	03AX04003798 AM26
Licence No and Date	0311048767/07/11/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Case No.	76 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004121AM26
RA File Number	03AX04003987 AM26
Licence No and Date	0311048766/07/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	77 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	GURU AMARDASS INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004165AM26
RA File Number	05AX04002854 AM26
Licence No and Date	0511036187/10/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	78 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004186AM26
RA File Number	05AX04002815 AM26
Licence No and Date	0511036216/11/11/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	79 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004214AM26
RA File Number	04AX04000882 AM26
Licence No and Date	0411010742/12/11/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	80 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	PLANETFIRST GREEN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004242AM26
RA File Number	52AX04000243 AM26
Licence No and Date	5211017886/13/11/2025
Norms Committee Decision:	

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority and as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023, the committee decided to ratify the norms as under:

SL NO	EXPORT ITEM	QUANTITY	ITEM OF IMPORT	QUANTITY TO BE ALLOWED
1	PURE LEAD INGOTS LEAD CONTENT? 99.97% PURITY	100000.00 KGS	LEAD SCRAP RAILS AS PER ISRI (LEAD CONTENT 66.78%)	**1.06 KG/KG** ON THE NET CONTENT OF THE LEAD IN THE EXPORT PRODUCT.

Note: Import of Lead Scrap shall be with the following conditions: -

I. The calculation of the total net content of Lead in the lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots) shall include Lead in any form i.e. Lead, Lead oxide & Lead Sulphate, as per Certificate of Analysis (CoA) of Customs Authorized Laboratory. CoA shall have Authorisation Number and size of lot of imported consignment.
II. Wastage/Quantity of import will be adjusted on recovery of other content of scrap like Al, Cu, Steel & PVC etc.
III. Import of scrap shall be subject to clearance/approval as per MoEF & CC /CPCB/SPCB guidelines.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	81 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	QUALITY POWER ELECTRICAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004234AM26
RA File Number	31AX04000336 AM26
Licence No and Date	3111005456/13/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

The case stands deferred.

Case No.	82 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	PLANETFIRST GREEN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004240AM26
RA File Number	52AX04000244 AM26
Licence No and Date	5211017882/13/11/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority and as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023, the committee decided to ratify the norms as under:

SL NO	EXPORT ITEM	QUANTITY	ITEM OF IMPORT	QUANTITY TO BE ALLOWED
1	PURE LEAD INGOTS LEAD CONTENT? 99.97% PURITY	100000.00 KGS	LEAD BATTERY SCRAP AS PER ISRI RAINS (LEAD CONTENT 53.20%)	**1.06 KG/KG** ON THE NET CONTENT OF THE LEAD IN THE EXPORT PRODUCT.

Note: Import of Lead Scrap shall be with the following conditions: -

I. The calculation of the total net content of Lead in the lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots) shall include Lead in any form i.e. Lead, Lead oxide & Lead Sulphate, as per Certificate of Analysis (CoA) of Customs Authorized Laboratory. CoA shall have Authorisation Number and size of lot of imported consignment.

II. Wastage/Quantity of import will be adjusted on recovery of other content of scrap like Al, Cu, Steel & PVC etc.

III. Import of scrap shall be subject to clearance/approval as per MoEF & CC /CPCB/SPCB guidelines.

Signature Not Verified

Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	83 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	PLUMBUM CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004267AM26
RA File Number	02AX04000584 AM26
Licence No and Date	0211009890/14/11/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority and as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023, the committee decided to ratify the norms as under:

Item of export: Lead Ingots

Item of Import: Lead Scrap Rains/Rails/ Rents

Wastage allowed: **6% only**

Accordingly, for the subject case, it is recommended that **583 MT of LEAD SCRAP ISRI CODE RAILS** may be permitted for import against the export of **550 MT of PURE LEAD INGOT** (Minimum Lead content 99.97%).

Note: Import of Lead Scrap shall be with the following conditions: -

I. The calculation of the total net content of Lead in the lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots) shall include Lead in any form i.e. Lead, Lead oxide & Lead Sulphate, as per Certificate of Analysis (CoA) of Customs Authorized Laboratory. CoA shall have Authorisation Number and size of lot of imported consignment.
II. Wastage/Quantity of import will be adjusted on recovery of other content of scrap like Al, Cu, Steel & PVC etc.
III. Import of scrap shall be subject to clearance/approval as per MoEF & CC /CPCB/SPCB guidelines.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Signature Not Verified
Digitally Signed.
Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

This document has been digitally signed by Yashwant Kumar Singh, Deputy DGFT,DGFT(HQ) on 13-Jul-2026.

Case No.	84 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	SHUBHLAXMI METALS AND TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004265AM26
RA File Number	03AX04004108 AM26
Licence No and Date	0311049019/14/11/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	85 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	DIAMOND METAL SCREENS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004268AM26
RA File Number	07AX04001482 AM26
Licence No and Date	0711016189/14/11/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	86 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004279AM26
RA File Number	03AX04004126 AM26
Licence No and	0311049033/17/11/2025

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Location: DGFT(HQ)

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Date	
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	87 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	STERLING ENAMELLED WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004296AM26
RA File Number	05AX04002903 AM26
Licence No and Date	0511036377/18/11/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The cvase stands deferred.	

Case No.	88 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	PRUDENT STAINLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004310AM26
RA File Number	52AX04000236 AM26
Licence No and Date	5211017991/18/11/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

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Case No.	89 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	AMPHENOL INTERCONNECT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004313AM26
RA File Number	31AX04000359 AM26
Licence No and Date	3111005469/18/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	90 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	FLUID CONTROLS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004315AM26
RA File Number	31AX04000337 AM26
Licence No and Date	3111005471/18/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	91 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	AMPHENOL INTERCONNECT INDIA PRIVATE LIMITED

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Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004345AM26
RA File Number	31AX04000368 AM26
Licence No and Date	3111005474/19/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	92 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004332AM26
RA File Number	02AX04000606 AM26
Licence No and Date	0211009912/19/11/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority and as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023, the committee decided to ratify the norms as under:

Item of export: Lead Ingots

Item of Import: Lead Scrap Rains/Rails/ Rents

Wastage allowed: **6% only**

Accordingly, for the subject case, it is recommended that **1060 MT of LEAD SCRAP ISRI CODE RAINS** may be permitted for import against the export of **1000 MT of PURE LEAD INGOT** (Minimum Lead content 99.97%).

Note: Import of Lead Scrap shall be with the following conditions: -

I. The calculation of the total net content of Lead in the lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots) shall include Lead in any form i.e. Lead, Lead oxide & Lead Sulphate, as per Certificate of Analysis (CoA) of Customs Authorized Laboratory. CoA shall have Authorisation Number and size of lot of imported consignment.

II. Wastage/Quantity of import will be adjusted on recovery of other content of scrap like Al, Cu, Steel

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& PVC etc.

III. Import of scrap shall be subject to clearance/approval as per MoEF & CC /CPCB/SPCB guidelines.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	93 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004375AM26
RA File Number	05AX04003005 AM26
Licence No and Date	0511036448/20/11/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority and as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023, the committee decided to ratify the norms as under:

Export Product: PP Insulated Auto Wires/ Cables in various sizes (NET CONTENTS: COPPER WIRE

ROD=13,754.00 Kg., POLY PROPYLENE COMPOUND= **4,621.00 Kg.**

Total weight **18375 kg.**

Import item 1: 13891 kg. Including 1% wastage.

Import item 2: 4852 kg. including 5% wastage.

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	94 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004386AM26
RA File Number	34AX04000698 AM26

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Licence No and Date	3411007217/20/11/2025

Norms Committee Decision:

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The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority and as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023, the committee decided to ratify the norms as under:

Export Product: Electrolytic Cu cathode (99.99 % pure): **599.00MT.**

Import Item: Cu anode (99.7% pure): **604 MT including 0.5% wastage.**

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	95 / NC/2/MEET/Jun/202627/5
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004387AM26
RA File Number	34AX04000699 AM26
Licence No and Date	3411007218/20/11/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority and as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023, the committee decided to ratify the norms as under:

Export Product: Electrolytic Cu cathode(99.99 % pure): **599.00MT**

Import Item: Cu anode (99.7% pure)**: 604 MT including 0.5% wastage**

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	96 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	V-MARC INDIA LIMITED

Signature Not Verified

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Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004397AM26
RA File Number	05AX04003039 AM26
Licence No and Date	0511036466/21/11/2025
Norms Committee Decision:	
The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	97 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	COLDMATIC INDIA
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004416AM26
RA File Number	30AX04000529 AM26
Licence No and Date	3011008025/21/11/2025
Norms Committee Decision:	
The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	98 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004427AM26
RA File Number	05AX04003021 AM26
Licence No and Date	0511036494/24/11/2025
Norms Committee Decision:	

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The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	99 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004429AM26
RA File Number	03AX04004285 AM26
Licence No and Date	0311049240/24/11/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	100 / NC/2/MEET/Jun/202627/5
Case Status	Case Deferred
Party Name	AMPHENOL INTERCONNECT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 5 and 19/06/2026
HQ File Number	HQRNORM APPLY 00004458AM26
RA File Number	31AX04000381 AM26
Licence No and Date	3111005502/25/11/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Signature Not Verified

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Name: YASHWANT KUMAR SINGH(Deputy DGFT)
Date: 13-Jul-2026 11:08:52
Reason: yashwantsingh75@gov.in
Location: DGFT(HQ)

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